IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

27.

IA 911(MB)2023
IA 3423(MB)2023
IA 5408(MB)2023
IA 2486(MB)2020
IN C.P. (IB)/3215(MB)2019

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **29.04.2024**

NAME OF THE PARTIES: Ahmednagar Merchants Co Operative Bank Ltd
Vs
Shree Ganesh Stampings Private Limited

SECTION: 7, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

O R D E R

1. Mr. Rohan Agarwal, Ld. Counsel for the Liquidator present. Mr. Vidit Divya Kamat, Ld. Counsel for the Respondent present.
2. On the request of both the counsel, list this matter for hearing on **18.06.2024.**

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

SVR